

NCLT Case No.36/ BB / 2021 and CIRP Order dated 08.04.2021

Sl. No	Operational Creditors - Government Claims	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Date of creation of security interest	Nature of asset on which security interest created, if any	Value of security at the time of agreement	Liability as per books of accounts	Total claims by creditors principal amount (a)	Total claims by creditors Interest INR (b)	Total Taxes (c)	Total (a+b)-c	Total Claims admitted by IRP principal (a)	Total Claims admitted by IRP Interest (b)	Total Claims admitted by IRP Taxes (c)	Total (a+b)-c	Voting Share(%)	Remarks
1	Customs Department Bangalore	Contingent	No	NA	NA	NA	NA	78,61,55,603.00	29,34,05,749.00	51,47,55,285.00	-	80,81,61,034.00	29,34,05,749.00	51,47,55,285.00	-	80,81,61,034.00	-	See Note1
2	Income Tax Dept. Bangalore	Contingent	No	NA	NA	NA	NA	14,86,25,385.00	10,73,98,527.00	6,06,35,686.00	1,94,08,838.00	14,86,25,385.00	10,73,98,527.00	6,06,35,686.00	1,94,08,838.00	14,86,25,385.00	-	see Note2
3	Total Claim							93,47,80,988.00	40,08,04,276.00	57,53,90,971.00	1,94,08,838.00	95,67,86,419.00	40,08,04,276.00			95,67,86,419.00		

NOTE 1 Customs Department had Submitted their claim on 30.11.2021 FORM B For Rs.80,81,61,034/- (As per their submission vide BIR-CUSTOM-CTV-COM 02-18-19 dated 28.09.2018, Demand Outstanding Statement submitted on 24.12.2021

NOTE 2 Income Tax Department had submitted their claim on 17.11.2021 FORM B (for 8 Assessment Year From 2013-14 To 2020-21) For the Amount of Rs.14,86,25,385/-, Consolidated Statement given on 18.12.2021

For Royaloak Furniture India LLP
The Company Under CIRP
CS Raghunathan Krishnasamy
 Chartered Accountant, FCS, JP
 Resolution Professional
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